# GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF EX-SERVICEMEN WELFARE

#### RAJYA SABHA

#### **UNSTARRED QUESTION NO. 1734**

TO BE ANSWERED ON 04th August, 2025

## WELFARE AND REHABILITATION SCHEMES ROLLED OUT FOR EX-SERVICEMEN

#### 1734 DR. KANIMOZHI NVN SOMU:

Will the Minister of Defence be pleased to state:

- (a) the details of welfare and rehabilitation schemes rolled out for ex-servicemen along with the financial assistance provided to them;
- (b) the details of financial assistance provided to ex-servicemen under Raksha Mantri's Discretionary Fund (RMDF) during the last five years along with the number of beneficiaries thereof, year-wise;
- (c) the details of major activities being undertaken by Kendriya Sainik Board along with the manner in which it is beneficial for ex-servicemen and their families; and
- (d) the efforts being made by Government to make the complaint redressal mechanism effective and speedy for redressing complaints of ex-servicemen?

#### ANSWER

### MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

- (a) The details of welfare and rehabilitation schemes, financial assistance provided to Exservicemen (ESM)/widows and their dependents are at Annexure-I.
- (b) Raksha Mantri Discretionary Fund has been renamed as Raksha Mantri Ex-servicemen Welfare Fund (RMEWF). The details of payments made to the beneficiaries of ESM and their dependents under RMEWF for the last five years is as under: -

FY	Total beneficiaries	Total amount paid
2020-21	38313	Rs. 135.52 Cr.
2021-22	182728	Rs. 395.69 Cr.
2022-23	98615	Rs. 248.17 Cr.
2023-24	172133	Rs. 366.54 Cr.
2024-25	178321	Rs. 372.11 Cr.

- (c) The details of main activities of KSB and the manner in which it is beneficial for ESM and their families is at Annexure-II.
- (d) The following efforts have been made by the Government to make the complaint redressal mechanism effective and speedy for redressing complaints of ex-servicemen:
  - i. SPARSH: System for Pension Administration (RAKSHA) is a new system to automate the entire pension process starting from initiation of claim to disbursement and periodical revision of pension for Armed Forces viz. Army, Navy, Air Force and Defence Civilians. This portal provides a single window for the pensioners to avail the pension related services such as facility to view the pension details, pension entitlement, pensioner profile details, Income Tax forms etc.
  - ii. CPGRAMS 7.0: For improving the grievance redressal mechanism, the Department of Ex-servicemen Welfare has moved to upgraded version of CPGRAMS portal, i.e. CPGRAMS 7.0. This improvement has led to reduction in time as the last mile officer is connected through CPGRAMS 7.0, which can be directly approached by the aggrieved pensioners.
  - iii. Periodical monitoring at higher level: The status of pending pension grievances is being monitored at the highest level on monthly basis and the progress report is uploaded on CPGRAM portal.
  - iv. Categorization of grievances: The department has categorized the grievances according to the nature of grievances received from ex-servicemen to know the root cause of the grievances and forwarding the same to the concerned offices for speedy redressal of the grievances.

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ANNEXURE - I REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 1734 TO BE ANSWERED ON 04.08.2025 REGARDING WELFARE AND REHABILITATION SCHEME FOR EXSERVICEMEN.

1. Financial assistance/ benefits given from Armed Forces Flag Day Fund (AFFDF) under Raksha Mantri Ex-Servicemen Welfare Fund (RMEWF):-

Ser	Grants	Amount(in Rs)
(a)	Penury Grant (65 Yrs and above)	Rs 4,000/-pm
	(Non-Pensioners upto Hav Rank)	(Life time)
(b)	Education Grant (up to two children)	
	(i) Boys/Girls up to Graduation	Rs 1,000/-pm
	(i) Widows for PG	
	(Pensioner/Non Pensioner upto Hav Rank) and up	
	to two children	
(c)	Disabled Children Grant	Rs 3,000/-pm
	(Pensioner/Non-pen upto JCO Rank)	
(d)	Daughter's Marriage Grant	
	(up to 02 Daughters)	
	(Pensioner/Non-Pen upto Hav Rank)	Rs 50,000/- *
	Widow Re-Marriage Grant	
	(Pensioner/Non-Pen upto Hav Rank)	
	* If married solemnly on or after 21 Apr 16.	
(e)	Medical Treatment Grant	
	(Non-pensioner upto Hav Rank)	Rs 50,000/- (Max)
(f)	Orphan Grant	
	(Pensioner/Non-pen All Ranks)	Rs 3,000/-PM
	• Daughters of ex-servicemen till she is	
	married.	
	• One Son of ex-servicemen up to 21 years of	
	age.	
(g)	Vocational Trg Grant For Widows	Rs 50,000/-
	(Pensioner/Non-Pen upto Hav Rank)	(One Time)
(h)	Interest Subsidy on Home Loan.	Rs 1.00 Lac max
	KSB reimburses 50% of interest by way of	(One time)
	subsidy on home loan from Bank/public sector	
	institutions for construction of house to war	
	bereaved, war disabled and attributable peace	
	time casualties.	

(j)	Modified Scooter Grant to Disabled ESM	Rs 1.00 lac (re-apply
	ESM, who are disabled after service with a	after 10 yrs)
	disability of 50% or more and who are not	
	covered under the scheme of AG's Branch of IHQ	
	(Army, Navy & Air Force). Applicable up to JCO	
	rank.	

2. Serious diseases Grant from AFFD Fund to Non Pensioners ESM of all Ranks :-

(a)	Serious Diseases as listed below: -	
	Angioplasty, Angiography, CABG, Open	
	Heart Surgery, Valve Replacement,	75% and 90% of total expenditure for
	Pacemaker Implant, Renal Implant,	Officers and Personnel Below Officer
	Prostate Surgery, Joint Replacement and	Rank (PBOR) respectively Upto Rs
	Cerebral Stoke.	1.50 Lac (max) one time.
	Other Diseases: Where more than Rs 1.00	
	Lac has been spent on treatment	
(b)	Dialysis and Cancer treatment	75% and 90% of total expenditure to
		Officer and PBOR respectively Upto a
		max of Rs 75,000/- per FY only.

- 3 <u>Prime Minister's Scholarship Scheme</u>: Total 5500 scholarship are provided to eligible wards based on merit for the entire duration of the courses. The rates of Scholarship are as follows:
  - (a) Rs. 2500/- per month for boys.
  - (b) Rs. 3000/- per month for girls.
- 4. Financial support to institutions involved in rehabilitation of ESM:-

Ser	Organisation	Quantum of Aid/Grant
(a)	Paraplegic Rehabilitation Centers	Establishment grant (per annum)
	(i) Kirkee	(i) Rs 1.20 cr
		wef Apr 16 30,000/-
	(ii) Mohali	> Per
		(ii)Rs 10,00,000/- Annum
		(wef Apr 2015) $\int$ per inmate
(b)	All India Gorkha Ex-servicemen	Rs. 12,00,000/- per annum
	welfare association, Dehradun	
	<u>Cheshire Homes</u>	
(c)	(i) Lucknow, Delhi & Dehradun	Rs 15,000/- per annum per inmate

(d)	War Memorial Hostels. There are	Rs 1350/- per month
	36 WMHs which provide shelter to	
	the children of War Widows/War	
	disabled, attributable and non	
	attributable cases.	

5. Reservation of seats in Medical/Dental Colleges for wards of Defence Personnel as Govt of India Nominee. A total of 42 MBBS seats and 3 seats in BDS courses are allotted by Ministry of Health & Family Welfare to KSB for wards of defence personnel as a Govt of India nominee. Priority I is given to wards/widows of killed in action.

## <u>DETAILS OF VARIOUS RESETTLEMENT SCHEMES IMPLEMENTED BY</u> <u>DIRECTORATE GENERAL RESETTLEMENT (DGR)</u>

- a) Upgrading skills of ESMs by imparting necessary training to prepare them to take on new assignments/jobs and assisting them in finding re-employment.
- b) Constant endeavor to provide employment opportunities in Government/Quasi Government/Public Sector Organizations.
- c) Pro-active action to facilitate re-employment of ESM in the Corporate Sector.
- d) Providing Jobs through the following Schemes for self-employment.
  - i. Placement Assistance through on-line registration at DGR.
  - ii. DGR Sponsored Security Agency Scheme.
  - iii. ESM Coal Loading and Transportation Scheme.
  - iv. Coal Tipper Attachment Scheme.
  - v. Tipper Attachment Scheme for Widows and Disabled Soldiers.
  - vi. Management of IGL/MNGL CNG Stations by ESM in NCR/Pune.
  - vii. Management of Company Owned Company Operated Retail Outlets.
  - viii. Issue of DGR Eligibility Certificate for Allotment of LPG/Retail Outlet (Petrol/Diesel) Distributorship advertised by Oil Marketing Companies against 8% Reservation Quota.
  - ix. Allotment of Mother Dairy Milk Booths and Fruit & Vegetable (Safal) Shops in NCR.
  - x. DGR Technical Service Scheme.
  - xi. Resettlement Training/Skill Development Courses.
  - xii. Incorporation of ESMs in Pradhan Mantri Bhartiya Jan Aushadhi Pariyojna.

#### **RESERVATION IN EMPLOYMENT:**

a) The existing quota of reservations in employment is available for Ex-Servicemen (ESM) in Public Sector Banks (PSBs) and Central Public Sector Undertakings (CPSUs) is 14.5% in all Direct Recruitment Group 'C' Posts and 24.5% in all Direct Recruitment Group 'D' Posts. This includes 4.5% for Disabled ESM and Dependents of Service personnel killed in action.

# <u>ANNEXURE – II REFERRED TO IN REPLY TO PART (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 1734 TO BE ANSWERED ON 04.08.2025 REGARDING WELFARE AND REHABILITATION SCHEME FOR EX-SERVICEMEN.</u>

KSB Sectt is an attached office of DESW which looks after issues regarding welfare of ESM community. This Sectt undertakes the following functions: -

- I. Provide welfare support to ESM community through RSB/ZSBs.
- II. Coordinate and guide the Sainik Welfare Department (RSB and ZSBs) under State/UT Govts and monitor their functioning.
- III. Provide Budgetary support to RSB/ZSB of State/UTs.
- IV. Coordinate conduct of KSB meeting (chaired by Hon'ble RM).
- V. Coordinate events related to Armed Forces Flag Day (AFFD).
- VI. Administer Armed Forces Flag Day (AFFD) Fund including:
  - i. Execute ESM financial assistance schemes for individual & Institutions.
  - ii. Coordinate Managing Committee (MC) meeting AFFD Fund.
  - iii. Coordinate Execute Committee (EC) meeting of AFFD Fund.
  - iv. Coordinate AFFDF contribution & held CSR conclave.
- VII. Administer and Execute PM Scholarship Scheme.
- VIII. Execute the scheme for allotment of Defence quota seats in Medical and Dental Colleges.
  - IX. Redressal of grievances related to welfare of ESM.
  - X. Coordinate and participate in selection process of ESM officers to be appointed in RSB/ZSBs in States/UTs.
  - XI. Attend meetings with State/UT Govts:
    - i. RSB Meeting.
    - ii. State Management Committee meeting of Amalgamated Funds.
- XII. Administer CSRH.

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